



सत्यमेव जयते

विदेश व्यापार महानिदेशालय

डीईएस- V अनुभाग

The Meeting No.NC/5/MEET/May/202122/2 Dated 18.05.2021 actually held on 28.05.2021 for the licensing year 2021-22 to consider the cases under Para 4.04(a)(1) FTP 2015-20, Duty Exemption Schemes (Chapter-4) through video conferencing, under the Chairmanship of Shri S.S.B. Reddy, Addl. DGFT. The following officers were present:-

S. No.	Name of the representatives and their designation	Department
1.	Shri Kuldeep Singh, Asst. Director-I	O/o DC(MSME)
2.	Shri Ram Asrey Lal, Consultant	DGFT
3.	Shri Nand Lal, Consultant	DPIIT
4.	Shri J D Giri, Nominee	AEPC
5.	Shri Shaish Kumar, Consultant	DGFT
6.	Shri Manoj Kumar Meena, Dy. Director	DGFT

**Minutes of Meeting No. NC/5/MEET/May/202122/2 Dated 28.05.2021**

Case No. 1/NC/5/MEET/May/202122/2	M/s. Gokaldas Exports Ltd. (SPL)
NC/5/MEET/May/202122/2 Meeting Date 28/05/2021	F.N.- HQRNORMAPPLY00001674AM21
<b>Decision:</b> M/s. Gokaldas Exports Ltd (SPL) vide their online application Dated 02.04.2021 has requested for prior fixation of norms under Special Advance Authorization scheme for export Of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. Again vide their letter dated 25 <sup>th</sup> Mar 2021, they have sent manual application for same style number with all details. However, The import items given in online application and manual application are totally different. Therefore committee decided to reject the case and asked to apply afresh with correct data.	


Case No. 2/NC/5/MEET/May/202122/2	M/s. Richa Global Exports Pvt. Ltd. (SPL)										
NC/5/MEET/May/202122/2 Meeting Date 28/05/2021	HQRNORMAPPLY00003525AM21										
<b>Decision:</b> M/s. Richa Global Exports Pvt. Ltd. vide their application dated 05.04.2021 has requested for prior fixation of norms as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:											
<table border="1"><thead><tr><th>Details of Export List</th><th>Qty</th><th>Details of import item</th><th>Qty Recommended</th></tr></thead><tbody><tr><td>Ladies Pullover (Style No. 569338) Made of 55% Cotton, 40% Polyester, 5% Spandex Yarn Dyed Knitted Fabric, GSM 160 +/-10%)</td><td>560 (Nos.)</td><td>55% Cotton, 40% Polyester, 5% Spandex Yarn Dyed Knitted Fabric, GSM 160+/-10%</td><td>1.90 Sq. Mtr./Pc</td></tr></tbody></table>	Details of Export List	Qty	Details of import item	Qty Recommended	Ladies Pullover (Style No. 569338) Made of 55% Cotton, 40% Polyester, 5% Spandex Yarn Dyed Knitted Fabric, GSM 160 +/-10%)	560 (Nos.)	55% Cotton, 40% Polyester, 5% Spandex Yarn Dyed Knitted Fabric, GSM 160+/-10%	1.90 Sq. Mtr./Pc			
Details of Export List	Qty	Details of import item	Qty Recommended								
Ladies Pullover (Style No. 569338) Made of 55% Cotton, 40% Polyester, 5% Spandex Yarn Dyed Knitted Fabric, GSM 160 +/-10%)	560 (Nos.)	55% Cotton, 40% Polyester, 5% Spandex Yarn Dyed Knitted Fabric, GSM 160+/-10%	1.90 Sq. Mtr./Pc								
Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill. RA concerned may take necessary action subject to compliance of other usual conditions.											

मनीज कुमार मीणा/MANOJ KUMAR MEENA  
उप निदेशक/Deputy Director  
विदेश व्यापार महानिदेशालय  
D.G.F.T.  
वाणिज्य विभाग/Deptt. of Commerce  
भारत सरकार/Govt. of India

<b>Case No. 3/NC/5/MEET/May/202122/2</b>	<b>M/s. Shahi Exports Pvt. Ltd. (SPL)</b>		
<b>NC/5/MEET/May/202122/2 Meeting Date 28/05/2021</b>	<b>F. N.-HQRNORMAPPLY00019195AM22</b>		
<b>Decision:</b> M/s. Shahi Exports Pvt. Ltd. vide their application dated 15.04.2021 has requested for prior fixation of norms as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:			
<b>Details of Export List</b>	<b>Qty</b>	<b>Details of import item</b>	<b>Qty Recommended</b>
Men Trousers (Style No. 115186) Made of 100% Polyester Printed Woven Fabric GSM 225 and 100% Polyester PU Coated Dyed Woven Fabric GSM 195 (Tolerance + or – 10%)	10800 (Nos.)	100% Polyester Printed Woven Fabric GSM 225 (Tolerance + or – 10%)	2.25 Sq. Mtr. /Pc
		100% Polyester Dyed PU Coated Woven Fabric GSM 195 (Tolerance + or – 10%)	0.20 Sq. Mtr. /Pc
Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill. RA concerned may take necessary action subject to compliance of other usual conditions.			

<b>Case No. 4/NC/5/MEET/May/202122/2</b>	<b>M/s. Shahi Exports Pvt. Ltd. (SPL)</b>		
<b>NC/5/MEET/May/202122/2 Meeting Date 28/05/2021</b>	<b>F. N.-HQRNORMAPPLY00019244AM22</b>		
<b>Decision:</b> M/s. Shahi Exports Pvt. Ltd. vide their application dated 15.04.2021 has requested for prior fixation of norms as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:			
<b>Details of Export List</b>	<b>Qty</b>	<b>Details of import item</b>	<b>Qty Recommended</b>
Ladies Jacket with Hood (Style No. 126328) Made of 100% Polyester Printed PU Coated Dyed Woven Fabric GSM 145 and 100% Polyester PU Coated Printed Woven Fabric GSM 150 (Tolerance + or – 10%)	13100 (Nos.)	100% Polyester Printed PU Coated Woven Fabric GSM 145 (Tolerance + or – 10%)	21615 Sq. met
		100% Polyester PU Coated Printed Woven Fabric GSM 150 (Tolerance + or – 10%)	14410 Sq meter
Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill. RA concerned may take necessary action subject to compliance of other usual conditions.			

<b>Case No. 5/NC/5/MEET/May/202122/2</b>	<b>M/s. Shahi Exports Pvt. Ltd. (SPL)</b>
<b>NC/5/MEET/May/202122/2 Meeting Date 28/05/2021</b>	<b>F. N.-HQRNORMAPPLY00023215AM22</b>
<b>Decision:</b> M/s. Shahi Exports Pvt. Ltd. vide their application dated 21.04.2021 has requested for prior fixation of norms as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:	

  
 मनोज कुमार मीणा / MANOJ KUMAR MEENA  
 उप निदेशक / Deputy Director  
 विदेश व्यापार महानिदेशालय  
 D.G.F.T.  
 वाणिज्य विभाग / Deptt. of Commerce  
 भारत सरकार / Govt. of India

Details of Export List	Qty	Details of import item	Qty Recommended
Boys Sleeveless Jacket (Style No. BS14Z600E) Made of 100% Polyester dyed Woven Fabric GSM 68 and 100% Polyester Poly Wadding with 2 side Scrim Bonded Lining, GSM 200 (Tolerance + or - 10%)	6920 (Nos.)	100% Polyester Woven Dyed Fabric GSM 68 (Tolerance + or - 10%)	10034 Sq meter
		100% Polyester Poly Wadding with 2 side Scrim Bonded Lining, GSM 200 (Tolerance + or - 10%)	1523 Sq meter
Boys Sleeveless Jacket (Style No. BS14Z600EP) Made of 100% Polyester Printed Woven Fabric GSM 68 and 100% Polyester Poly Wadding with 2 side Scrim Bonded Lining, GSM 200 (Tolerance + or - 10%)	4520 (Nos.)	100% Polyester Printed Woven Fabric GSM 68 (Tolerance + or - 10%)	6554 Sq meter
		100% Polyester Poly Wadding with 2 side Scrim Bonded Lining, GSM 200 (Tolerance + or - 10%)	995 Sq meter

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.  
RA concerned may take necessary action subject to compliance of other usual conditions.

Case No. 6/NC/5/MEET/May/202122/2	M/s. Gokaldas Exports Ltd. (SPL)
NC/5/MEET/May/202122/2 Meeting Date 28/05/2021	F.N.-HQRNORMAPPLY00024536AM22

**Decision:** M/s. Gokaldas Exports Ltd (SPL) vide their application Dated 22.04.2021 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty	Details of import item	Qty Recommended
Valley Point Pant (Men) (Style No. #0981) Made of 100% Nylon Fabric GSM 124 (Tolerance + or - 10%)	2,000 (Nos.)	100% Nylon Coated Woven Fabric, Width 56 inches +/- 5%, GSM 124 (Tolerance + or - 10%)	5934 Sq meter
		100% Nylon Taffeta 210T Lining Fabric, Width 60 inches +/-5%, GSM 72 (Tolerance + or - 10%)	3810 Sq meter
		100% Nylon Flat Taffeta Lining Fabric, Width 59 inches +/-5%, GSM 71 (Tolerance + or - 10%)	1948 Sq meter
		100% Polyester Oxford Woven Fabric, Width 57 inches +/-5%, GSM 295 (Tolerance + or - 10%)	134 Sq meter

		100% Polyester Wadding One Side Scrim, Width 60 inches +/-5%, GSM 85 (Tolerance + or - 10%)	4914 Sq meter
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Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.  
RA concerned may take necessary action subject to compliance of other usual conditions.

<b>Case No. 7/NC/5/MEET/May/202122/2</b>	<b>M/s. Shahi Exports Pvt. Ltd. (SPL)</b>
<b>NC/5/MEET/May/202122/2 Meeting Date 28/05/2021</b>	<b>F.N.-HQRNORMAPPLY00026311AM22</b>

**Decision:** M/s. Shahi Exports Pvt. Ltd. vide their application dated 26.04.2021 has requested for prior fixation of norms as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty	Details of import item	Qty Recommended
Girls Dress (Style No. GWD00020) Made of 100% Cotton Woven Yarn Dyed Fabric GSM 156 (Tolerance + or - 10%)	8282 (Nos.)	100% Polyester Cotton Woven Yarn Dyed Fabric GSM 156 (Tolerance + or - 10%)	14080 Sq meter

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.  
RA concerned may take necessary action subject to compliance of other usual conditions.

<b>Case No. 8/NC/5/MEET/May/202122/2</b>	<b>M/s. Shahi Exports Pvt. Ltd. (SPL)</b>
<b>NC/5/MEET/May/202122/2 Meeting Date 28/05/2021</b>	<b>F.N.-HQRNORMAPPLY00026438AM22</b>

**Decision:** M/s. Shahi Exports Pvt. Ltd. vide their application dated 26.04.2021 has requested for prior fixation of norms as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty	Details of import item	Qty Recommended
Ladies Jacket (Style No. 344J2244) Made of 98% Cotton 2% Elastane Denim Woven Fabric GSM 356 (Tolerance + or - 10%)	2560 (Nos.)	98% Cotton 2% Elastane Denim Woven Fabric GSM 356 (Tolerance + or - 10%)	6784 Sq meter

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.  
RA concerned may take necessary action subject to compliance of other usual conditions.

<b>Case No. 9/NC/5/MEET/May/202122/2</b>	<b>M/s. Shahi Exports Pvt. Ltd. (SPL)</b>
<b>NC/5/MEET/May/202122/2 Meeting Date 28/05/2021</b>	<b>F.N.-HQRNORMAPPLY00028601AM22</b>

**Decision:** M/s. Shahi Exports Pvt. Ltd. vide their application dated 28.04.2021 has requested for prior fixation of norms as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as

per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty	Details of import item	Qty Recommended
Mens Jacket with Hood (Style No. 123688) Made of 100% Polyamide PU Coated Dyed Woven Fabric GSM 195 and 100% Polyester PU Coated Printed Woven Fabric GSM 110 (Tolerance + or - 10%)	40800 (Nos.)	100% Polyamide PU Coated Dyed Woven Fabric GSM 195 (Tolerance + or - 10%)	1.66 Sq. Mtr./Pc
		100% Polyester PU Coated Printed Woven Fabric GSM 110 (Tolerance + or - 10%)	1.34 Sq. Mtr./Pc

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No. 10/NC/5/MEET/May/202122/2	M/s. Shahi Exports Pvt. Ltd. (SPL)
NC/5/MEET/May/202122/2 Meeting Date 28/05/2021	F.N.-HQRNORMAPPLY00029883AM22

**Decision:** M/s. Shahi Exports Pvt. Ltd. vide their application dated 30.04.2021 has requested for prior fixation of norms as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty.	Details of import item	Qty. Recommended
Ladies Jacket with Hood (Style No. 324287) Made of 100% Polyamide PU Coated Dyed Woven Fabric GSM with Hood made of 100% Polyamide PU Coated Dyed Woven Fabric, GSM 155 (Tolerance + or - 10%)	16500 (Nos.)	100% Polyamide PU Coated Dyed Woven Fabric GSM 195 (Tolerance + or - 10%)	2.25 Sq. Mtr./Pc
		100% Polyamide PU Coated Dyed Woven Fabric GSM 195 (Tolerance + or - 10%)	0.29 Sq. Mtr./Pc
		100% Polyamide PU Coated Dyed Woven Fabric, GSM 155 (Tolerance + or - 10%)	0.46 Sq. Mtr./Pc

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No. 11/NC/5/MEET/May/202122/2	M/s. Shahi Exports Pvt. Ltd. (SPL)
NC/5/MEET/May/202122/2 Meeting Date 28/05/2021	F.N.-HQRNORMAPPLY00029894AM22

**Decision:** M/s. Shahi Exports Pvt. Ltd. vide their application dated 30.04.2021 has requested for prior fixation of norms as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as

  
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उप निदेशक/Deputy Director  
विदेश व्यापार महानिदेशालय  
D.G.F.T.  
वाणिज्य विभाग/Deptt. of Commerce  
भारत सरकार/Govt. of India

per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty	Details of import item	Qty Recommended
Gents Jacket with Hood (Style No. 324152) Made of 100% Polyamide PU Coated Dyed Woven Fabric GSM 195 with Hood made of 100% Polyamide PU Coated Dyed Woven Fabric, GSM 155 (Tolerance + or - 10%)	20540 (Nos.)	100% Polyamide PU Coated Dyed Woven Fabric GSM 195 (Tolerance + or - 10%)	49706 Sq meter
		100% Polyamide PU Coated Dyed Woven Fabric GSM 195 (Tolerance + or - 10%)	7189 Sq meter
		100% Polyamide PU Coated Dyed Woven Fabric, GSM 155 (Tolerance + or - 10%)	11913 Sq meter

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.  
RA concerned may take necessary action subject to compliance of other usual conditions.

<b>Case No. 12/NC/5/MEET/May/202122/2</b>	<b>M/s. Gokaldas Exports Ltd. (SPL)</b>
<b>NC/5/MEET/May/202122/2 Meeting Date 28/05/2021</b>	<b>F.N.-HQRNORMAPPLY00031095AM22</b>
<p><b>Decision:</b> M/s. Gokaldas Exports Ltd. (SPL) vide their application received on 02.05.2021 has requested for prior fixation of norms under Special advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP.</p> <p>The Committee considered the case as per agenda along with other relevant papers and decided to ask the firm to appear before NC for personal hearing with sample of the export product, through VC.</p> <p>The case stands deferred for re-listing in next meeting.</p>	

<b>Case No. 13/NC/5/MEET/May/202122/2</b>	<b>M/s. Gokaldas Exports Ltd. (SPL)</b>
<b>NC/5/MEET/May/202122/2 Meeting Date 28/05/2021</b>	<b>F.N.-HQRNORMAPPLY00031096AM22</b>
<p><b>Decision:</b> M/s. Gokaldas Exports Ltd. (SPL) vide their application received on 02.05.2021 has requested for prior fixation of norms under Special advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP.</p> <p>The Committee considered the case as per agenda along with other relevant papers and decided to ask the firm to appear before NC for personal hearing with sample of the export product, through VC.</p> <p>The case stands deferred for re-listing in next meeting.</p>	

<b>Case No. 14/NC/5/MEET/May/202122/2</b>	<b>M/s. Gokaldas Exports Ltd. (SPL)</b>
<b>NC/5/MEET/May/202122/2 Meeting Date 28/05/2021</b>	<b>F.N.-HQRNORMAPPLY00031097AM22</b>
<p><b>Decision:</b> M/s. Gokaldas Exports Ltd (SPL) vide their application Dated 02.05.2021 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the</p>	

  
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विदेश व्यापार महानिदेशालय  
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वाणिज्य विभाग / Dept. of Commerce  
भारत सरकार / Govt. of India

case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty	Details of import item	Qty Recommended
Shirt Jacket (Men) (Style No. #563045) Made of 100% Cotton Corduroy Fabric, GSM 260 (Tolerance + or – 10%)	8971 (Nos.)	100% Cotton Corduroy Woven Fabric, width 55 inches +/-5% GSM 260 (Tolerance + or – 10%)	2.90 Sq. Mtr./Pc
		65% Polyester 35% Acrylic Sherpa Knitted Lining Fabric, width 58 inches +/-5% GSM 433 (Tolerance + or – 10%)	2699 Sq meter
		100% Polyester 210T Taffeta Lining Fabric, width 58 inches +/-5% GSM 60 (Tolerance + or – 10%)	2.00 Sq. Mtr./Pc

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.  
RA concerned may take necessary action subject to compliance of other usual conditions.

<b>Case No. 15/NC/5/MEET/May/202122/2</b>	<b>M/s. Shahi Exports Pvt. Ltd. (SPL)</b>
<b>NC/5/MEET/May/202122/2 Meeting Date 28/05/2021</b>	<b>F.N.-HQRNORMAPPLY00032326AM22</b>

**Decision:** M/s. Shahi Exports Pvt. Ltd. vide their application dated 04.05.2021 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. . The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty	Details of import item	Qty Recommended
Ladies Jacket (Style No. 344J2398) Made of 97% Cotton 3% Elastane Dyed Woven Fabric GSM 270 (Tolerance + or – 10%)	2050 (Nos.)	97% Cotton 3% Elastane Dyed Woven Fabric GSM 270 (Tolerance + or – 10%)	6683 Sq meter
Ladies Jacket (Style No. 344J2398) Made of 97% Cotton 3% Elastane Print Woven Fabric GSM 270 (Tolerance + or – 10%)	2060 (Nos.)	97% Cotton 3% Elastane Print Woven Fabric GSM 270 (Tolerance + or – 10%)	6489 Sq meter

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.  
RA concerned may take necessary action subject to compliance of other usual conditions.

  
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भारत सरकार/Govt. of India

<b>Case No. 16/NC/5/MEET/May/202122/2</b>		<b>M/s. Shahi Exports Pvt. Ltd. (SPL)</b>	
<b>NC/5/MEET/May/202122/2 Meeting Date 28/05/2021</b>		<b>F.N.-HQRNORMAPPLY00033341AM22</b>	
<p><b>Decision:</b> M/s. Shahi Exports Pvt. Ltd. vide their application dated 05.05.2021 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. . The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:</p>			
<b>Details of Export List</b>	<b>Qty</b>	<b>Details of import item</b>	<b>Qty Recommended</b>
Mens Trouser (Style No. 114867) Made of 100% Polyester PU Coated Woven Fabric, GSM 160 and 100% Polyester PU Coated Dyed Woven Fabric GSM 210 (Tolerance + or – 10%)	14580 (Nos.)	100% Polyester PU Coated Woven Fabric, GSM 160 (Tolerance + or – 10%)	2.25 Sq. Mtr./Pc
		100% Polyester PU Coated Dyed Woven Fabric GSM 210 (Tolerance + or – 10%)	0.28 sq. Mtr./Pc
<p>Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.  RA concerned may take necessary action subject to compliance of other usual conditions.</p>			

<b>Case No. 17/NC/5/MEET/May/202122/2</b>		<b>M/s. Shahi Exports Pvt. Ltd. (SPL)</b>	
<b>NC/5/MEET/May/202122/2 Meeting Date 28/05/2021</b>		<b>F.N.-HQRNORMAPPLY00033350AM22</b>	
<p><b>Decision:</b> M/s. Shahi Exports Pvt. Ltd. vide their application dated 05.05.2021 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. . The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under</p>			
<b>Details of Export List</b>	<b>Qty</b>	<b>Details of import item</b>	<b>Qty Recommended</b>
Girls Jacket with Hood (Style No. 302026) Made of 100% Polyester PU Coated Dyed Woven Fabric GSM 140 and 100% Polyester PU Coated Dyed Woven Fabric GSM 140 (Tolerance + or – 10%)	104075 (Nos.)	100% Polyester PU Coated Dyed Woven Fabric GSM 140 (Tolerance + or – 10%)	124890 Sq meter
		100% Polyester PU Coated Dyed Woven Fabric GSM 140 (Tolerance + or – 10%)	33304 Sq meter
<p>Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.  RA concerned may take necessary action subject to compliance of other usual conditions.</p>			

<b>Case No. 18/NC/5/MEET/May/202122/2</b>	<b>M/s. Shahi Exports Pvt. Ltd. (SPL)</b>
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मनोज कुमार मीना/MANOJ KUMAR MEENA  
उप निदेशक/Deputy Director  
विदेश व्यापार महानिदेशालय  
D.G.F.T.  
वाणिज्य विभाग/Dept. of Commerce  
भारत सरकार/Govt. of India



NC/5/MEET/May/202122/2 Meeting Date 28/05/2021	F.N.-HQRNORMAPPLY00035237AM22
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**Decision:** M/s. Shahi Exports Pvt. Ltd. vide their application dated 07.05.2021 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. . The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under

Details of Export List	Qty	Details of import item	Qty Recommended
Ladies Sleeveless Jacket (Style No. 365A0009) Made of 100% Cotton Viscose with Coating 100% Polyurethane Dyed Woven Fabric GSM 335 (Tolerance + or - 10%)	1020 (Nos.)	100% Cotton Viscose with Coating 100% Polyurethane Dyed Woven Fabric GSM 335w (Tolerance + or - 10%)	1978 Sq meter

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.  
RA concerned may take necessary action subject to compliance of other usual conditions.

Case No. 19/NC/5/MEET/May/202122/2	M/s. Shahi Exports Pvt. Ltd. (SPL)
NC/5/MEET/May/202122/2 Meeting Date 28/05/2021	F.N.-HQRNORMAPPLY00040053AM22

**Decision:** M/s. Shahi Exports Pvt. Ltd. vide their application dated 13.05.2021 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. . The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty	Details of import item	Qty Recommended
Men Pullover (Style No. MS13K304RN/XN) Made of 52% Cotton 48% Polyester Dyed Fleece Knitted Fabric, GSM 270 and 56% Cotton 37% Polyester 7% Spandex Dyed Knitted Fabric, GSM 300 (Tolerance + or - 10%)	65860 (Nos.)	52% Cotton 48% Polyester Dyed Fleece Knitted Fabric, GSM 270 (Tolerance + or - 10%)	106693 Sq meter
		56% Cotton 37% Polyester 7% Spandex Dyed Knitted Fabric, GSM 300 (Tolerance + or - 10%)	25026 Sq meter

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.  
RA concerned may take necessary action subject to compliance of other usual conditions.

Case No. 20/NC/5/MEET/May/202122/2	M/s. Shahi Exports Pvt. Ltd. (SPL)
NC/5/MEET/May/202122/2 Meeting Date 28/05/2021	F.N.-HQRNORMAPPLY00040069AM22

**Decision:** M/s. Shahi Exports Pvt. Ltd. vide their application dated 13.05.2021 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. . The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under :

  
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Details of Export List	Qty.	Details of import item	Qty. Recommended
Men Pullover with Hood (Style No. MS13K304RN/XN) Made of 52% Cotton 48% Polyester Dyed Fleece Knitted Fabric, GSM 270 and 56% Cotton 37% Polyester 7% Spandex Dyed Knitted Fabric, GSM 300 (Tolerance + or - 10%)	51800 (Nos.)	52% Cotton 48% Polyester Dyed Fleece Knitted Fabric, GSM 270 (Tolerance + or - 10%)	96866 Sq meter
		56% Cotton 37% Polyester 7% Spandex Dyed Knitted Fabric, GSM 300 (Tolerance + or - 10%)	22792 Sq meter

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.  
RA concerned may take necessary action subject to compliance of other usual conditions.

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उप निदेशक/Deputy Director  
विदेश व्यापार महानिदेशालय  
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